

(d) the land in hectares likely to be included under these projects;

(e) the time by which these schemes are likely to be implemented; and

(f) the number of persons likely to be benefited by these schemes?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF WASTELAND DEVELOPMENT) (COL. RAO RAM SINGH): (a) to (f). The information is being collected and will be laid on the Table of the House.

Export of Textile Machinery

2613. SHRI NITISH KUMAR:
SHRI NAWAL KISHORE
RAI:

Will the PRIME MINISTER be pleased to state:

(a) whether there has been an additional capital investment in the textile machinery industry in the country during the last three years; and

(b) if so, the estimated amount of the capital investment in the industry during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY (SHRIMATI KRISHNA SAHI): (a) Yes, Sir.

(b) The following investment was

made in the textile machinery industry for the last three years:

Year of Investment	Amount in crores of Rs.
1991-92	56.22
1992-93	88.53
1993-94	96.45

Pension to Ex-Servicemen

2614. DR. SAKSHIJI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government provides pension to the ex-servicemen who won heroic awards during the World War;

(b) if so, the monthly pension being given to them;

(c) whether the Government propose to increase their pension;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No, Sir.

(b) to (e). Not applicable.